

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 910 of 2019

IN THE MATTER OF:

Fourth Dimension Solution Ltd.

...Appellant

Versus

American Express Banking Corp.

...Respondent

Present

For Appellant:

For Respondent:

ORDER

17.09.2019 By way of last chance, learned counsel for the appellant is allowed to file a petition for substitution in terms of order dated 4th September, 2019.

Post the case 'for Orders' on 30th September, 2019, along with petition for substitution, if any file.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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